

DIVISION BENCH

ITEM NO.119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.218/2023 IN CP (IB) No.317/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | MODI SPINNING AND WEAVING MILLS KARAMCHARI UNION WORKERS CLUB V/S IDBI BANK LTD |
| UNDER SECTION | 60(5) IBC R/W 30(1) IBC |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 21st May, 2024.

**-Sd-
(Court Officer)**

19th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*